

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2150
ANSWERED ON:27.03.2012
AMENDMENT IN CITIZENSHIP ACT
Reddy Shri Anantha Venkatarami

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has decided to amend the Indian Citizenship Act that not only rechristens the overseas citizens of India but also extends the facilities to foreigners married to Indians; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. The proposal for amending the Citizenship Act, 1955 is under consideration.